

**Central Administrative Tribunal
Principal Bench**

OA No.1856/2015

New Delhi, this the 13th day of December, 2016

Hon'ble Mr. Shekhar Agarwal, Member (A)

Neenu Vatsa, Age 38 years, W/o Rajender Singh
R/o H.No.39, Vill. Kirarai,
Suleman Nagar, Delhi.Applicant

(By: None)

Versus

Govt. of NCT of Delhi & Ors. through:

1. The Secretary, Ministry of Home Affairs
North Block, New Delhi.
2. The Commissioner of Police, PHQ, MSO Building
IP Estate, New Delhi-02.
3. The Joint Commissioner of Police
Northern Range, New Delhi.
4. The Special Commissioner of Police (Vigilance)
PHQ, MSO Building
IP Estate, New Delhi-02.Respondents

(By Advocate: Ms. Sangita Rai with Shri Pradeep Singh Tomar)

ORDER (ORAL)

None is present for the applicant. It is seen that though a proxy counsel had appeared for the applicant on 26.10.2016, before that on several dates, the applicant was not present. It, therefore, appears that the applicant is not interested in pursuing this OA. Accordingly, the same is dismissed for default of appearance and non prosecution.

**(Shekhar Agarwal)
Member(A)**

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